

	Targets	Achievements
Seedlings distribution (in lakhs seedlings)	25000.00	12588.76@
Area coverage (for public lands) (in lakh hectares)	550000.00	743715.71@

@Tentative

An assessment of the rate of survival of the saplings planted during 1990-91 has not been carried out so far.

12 NOON

(The Deputy Chairman in the Chair)

PAPERS LAID ON THE TABLE

I. Reports and Accounts (1989-90) of Indian Institute of Management Ahmedabad and related papers.

II. Report and Accounts (1989-90) of Indian Institute of Management, Bangalore and related papers.

III. Report and Accounts of Raja Ram Mohan Ray Library Foundation, Calcutta and related papers.

IV Report and Accounts of the Board of Practical Training (Eastern, Region), Calcutta and related papers.

1. THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) (a) Twenty-eighth Annual Report and Accounts of the Indian Institute of Management, Ahmedabad for the year 1989-90, together with the Auditors' Report on the Accounts.

... (b) Review by Government on the working of the Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-408/91]

(ii) (a) Annual Report and Accounts of the Indian Institute of Management, Bangalore, for the year 1989-90, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Institute.

(c)- Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-406/91]

(iii). (a) Eighteenth Annual Report and Account of the Raja Rammohan Roy Library Foundation, Calcutta for the year 1989-90, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the Library.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-407/91]

(iv) (a) Annual Report and Accounts of the Board of Practical Training (Eastern Region) Calcutta, for the year 1989-90, together with the Auditors' Report on the Accounts.

her with the Audit Report on the Accounts.

(b) Review by Government on the working of the Board.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-459/91]

Annual Accounts (1989-90) of the Rubber Board, Kottayam and related papers.

2. MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): Madam I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Accounts of the Rubber Board, Kottayam, for the year 1989-90 and the Audit Report thereon,

(ii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-437/91]

Report and Accounts (1987-88) of the export Promotion Council for Handicrafts, New Delhi and related papers.

3. वस्त्र मंत्रालय के (स्वतंत्र प्रभार) राज्य मंत्री (श्री अशोक गहलोत) : महोदया मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ :

(i) 1987-88 के वर्ष के लिए हस्तशिल्प निर्यात संवर्धन परिषद, नई दिल्ली का दूसरा वार्षिक प्रतिवेदन तथा निम्नलिखित पत्र लिखा-परीक्षकों के प्रतिवेदन सहित ।

(ii) परिषद के कार्यकरण की सरकार द्वारा समीक्षा ।

(iii) ऊपर (i) में उल्लिखित पत्रों को सभापटल पर रखने में हुये विलंब के कारणों का दर्शाने वाला विवरण ।

[Placed in Library. See No. L.T-440/91]

I. Notifications of the Ministry of Industry (Department of Company Affairs) under sub-sect. (3) of section 602A of the Companies Act, 1956.

II. Notifications of the Ministry of Industry (Department of Company Affairs) under sub-section (3) of Section 641 of the Companies Act, 1956.

III. Notifications of the Ministry of Industry (Department of Company Affairs) under sub-section (3) of section 642 of the Companies Act, 1956.

4. श्री अशोक गहलोत : महोदया, मैं श्री रमाराजन कुमारबगलम की और से निम्नलिखित पत्र भी सभा पटल पर रखता हूँ :

1. कम्पनी अधिनियम, 1956 की धारा 620क की उपधारा (3) के अधीन उद्योग मंत्रालय (कम्पनी कार्य विभाग) को निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) :—

(1) मैसर्स केलिज बेनिफिट फंड लिमिटेड, मद्रास को निधि कम्पनी घोषित करने वाली सांकांनि० सं० 303. दिनांक 19 मई, 1990 ।

(2) मैसर्स पार्क टाउन बेनिफिट, फंड लिमिटेड, मद्रास को निधि कम्पनी घोषित करने वाली सांकांनि० सं० 513. दिनांक 18 अगस्त, 1990 ।

(3) मैसर्स एम्मल मक्कल नल फंड लिमिटेड, मद्रास को निधि कम्पनी, घोषित करने वाली सांकांनि० सं० 314. दिनांक 18 मई, 1991 ।

[Placed in Library. See No. LT-442/91]